

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 827/2015

THE STATE OF RAJASTHAN

Petitioner(s)

VERSUS

RAGHUNATH & Ors.

Respondent(s)

Date : 31-08-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Milind Kumar, AOR

Ms. Yugandhara Pawar Jha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.2 and 4 have been served but no one has entered appearance.

SLP has been abated in respect of deceased respondent No.3 vide order dated 27.3.2017.

The Id. Advocate, Mr. Avneesh Garg, appearing on behalf of Mr. P.V. Saravana Raja, Advocate-on-record appears for respondent No.1 and seeks time for filing vakalatnama and counter affidavit. Be filed within four weeks.

List again on 6.10.2017.

RAJESH KUMAR GOEL
Registrar